

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.127

IA 87 of 2017 with IA 39 of 2016 with TP 20-D of 2016(CA 49 of 2015) with TP 20 of
2016(CP 51 of 2011)

Proceedings under Section 397-398

IN THE MATTER OF:

Nitesh C Patel & Ors

.....Applicant

V/s

Onaex Natura Pvt Ltd & Ors

.....Respondent

Order delivered on: 15/03/2023

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)

Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Jay Savla, Ld. Sr. Adv.

For the Respondent : Mr. Milind Kasodekar, Ld. PCS

ORDER

The matter stands adjourned to 07.06.2023

-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-SD-

DR. MADAN B. GOSAVI
MEMBER (JUDICIAL)